



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER	: CP/76/2017
NAME OF THE APPLICANT	: SOUTHERN GROUPU INDUSTRIES PVT LTD
UNDER SECTION	: 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	M. K. ANANTHA	Joint Director O/o. RD; MCA	
	G. V. MOHAN KUMAR	Counsel for Petitioner	

**ORDER**

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

<sup>sd -</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>sd -</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc